

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
(DIVYANGJAN)

LOK SABHA

UNSTARRED QUESTION NO - 5200
TO BE ANSWERED ON- 24/03/2026

ADIP SCHEME

5200. SHRI RAHUL SINGH LODHI:
SMT. KRITI DEVI DEBBARMAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of assistance that has been provided to persons with disabilities under the Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP) Scheme;
- (b) the details of schemes being implemented in the country for the welfare of children with special needs and disabilities;
- (c) the total number of beneficiaries along with the number of distribution camps organized during the last three years, State-wise;
- (d) the total budget allocated for the ADIP Scheme during the last three financial years; and
- (e) the measures taken to ensure timely distribution of assistive aids and appliances to beneficiaries?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI B. L. VERMA)

(a), (c), (d) and (e): The Assistance to Persons with Disabilities for Purchase/Fitting of Aids/ Appliances (ADIP) Scheme provides assistive devices to eligible persons with disabilities with an aim to improve their mobility, independence, and quality of life. Assistance under the Scheme includes provision of scientifically manufactured, modern, and standardized aids and appliances such as prosthetic and orthotic devices, wheelchairs, tricycles, hearing aids, smart canes, Braille kits, low-vision aids, and other assistive devices.

The total number of beneficiaries, along with the number of distribution camps organized under the ADIP Scheme, State-wise during the last three years, is given at **Annexure-I**.

The budget allocated for the ADIP Scheme during the last three financial years is as under:

Year	Budget Allocation (Rs.in crore)
2022-23	230.00
2023-24	305.00
2024-25	350.00

The following measures have been taken to ensure timely distribution of aids and assistive devices to beneficiaries under the ADIP Scheme:

1. Pradhan Mantri Divyasha-Vayoshri Kendras (PMD-VKs) have been established and function as one stop walk-in centres that provide easier access to assistive devices and rehabilitative services. At present, 100 PMD-VKs are functional across the country.
2. Artificial Limbs Manufacturing Corporation of India (ALIMCO), a CPSE under the Department, conducts district level assessment and distribution camps in coordination with the concerned district administrations to ensure maximum outreach of beneficiaries and smooth conduct of the camps.
3. Planning and beneficiary identification are further streamlined through API integration with the Unique Disability ID (UDID) data base.
4. The requirement of State Government recommendation for release of Grants-in-Aid to implementing agencies has been done away with to facilitate prompt fund disbursement.
5. Real-time monitoring of beneficiary data and distribution activities is now done through ALIMCO maintained ARJUN Portal to rule out duplication.
6. Simplification of ADIP Scheme in September 2024 making it user-friendly and beneficiary centric with introduction of self certification for income criteria.
7. ALIMCO, the major implementing agency under the Scheme, also conducts mobile-van-based services, particularly in the North-Eastern States, to enhance its outreach.

(b): The Department also implements the following schemes for the welfare, rehabilitation, and empowerment of persons with disabilities and children with special needs (CWSN):

(i) Assistance to Persons with Disabilities for Purchase/Fitting of Aids/Appliances (ADIP)

Scheme: Under the Scheme, funds are given to implementing agencies to help eligible persons with disabilities (Divyangjan) in obtaining durable, sophisticated, scientifically manufactured, and modern standard aids and appliances. These assistive devices help promote their physical, social, and psychological rehabilitation and enhancing their economic potential. Similar targeted provisions also exist for Children with Special Needs (CWSN) under the Scheme where-

1. Assistive devices are distributed to school-going children with special needs under the ADIP–Samagra Shiksha Abhiyan (SSA) including battery operated Motorized Tricycle even with 40% disability.
2. Cochlear implant surgery, along with post-operative therapy and rehabilitation, is supported for children with hearing impairment with a ceiling of:

(i) ₹7.00 lakh per unit for children with pre-lingual hearing loss (1–5 years); and

(ii) ₹6.00 lakh per unit for children with acquired hearing loss (5–18 years).

(ii) Deendayal Disabled Rehabilitation Scheme (DDRS): Under this Scheme, grant-in-aid is given to Non-Governmental Organizations (NGOs) for running special schools/projects related to the rehabilitation of persons with disabilities, enabling them to reach and maintain their physical, sensory, intellectual, and social functional levels, efforts at skilling and inclusion into regular schools.

(iii) Scholarship Schemes for Students with Disabilities: The Department provides scholarships for students with disabilities from Class IX to Ph.D under various categories including free Coaching for competitive examinations. Under these schemes, scholarship amounts are directly transferred to beneficiaries' bank accounts.

(iv) Scheme for Implementation of the Rights of Persons with Disabilities Act, 2016 (SIPDA): Major components under the umbrella SIPDA Scheme include:

1. Accessible India Campaign (AIC): To create a barrier-free and accessible environment.
2. National Action Plan for Skill Development of Persons with Disabilities (NAP-SDP): For employment, and self-reliant.
3. Unique Disability Identification (UDID) Project: To create a national database.
4. Cross Disability Early Intervention Centres (CDEIC): To support early intervention, rehabilitation of children with special needs.
5. Awareness Generation and Publicity (AGP): For raising awareness and sensitizing stakeholders.

(v) The Department also provides budgetary support to National Trust, a statutory body constituted under the National Trust Act, 1999, which implements welfare schemes specifically for persons with autism, cerebral palsy, intellectual disabilities, and multiple disabilities across the country.

Annexure- I

Annexure referred to in reply to part (a), (c), (d) and (e) of Lok Sabha Unstarred Question No.5200 to be answered on 24.03.2026 regarding "ADIP Scheme"			
State-wise details of Number of Camps and Number of Beneficiaries under the ADIP Scheme in the last three financial years			
S/No	State	Number of Camps	Number of Beneficiaries
1.	Andaman & Nicobar	9	373
2.	Andhra Pradesh	138	35302
3.	Arunachal Pradesh	15	126
4.	Assam	538	40428
5.	Bihar	310	42207
6.	Chandigarh	15	1366
7.	Chhattisgarh	43	3453
8.	Delhi	143	11260
9.	Goa	11	641
10.	Gujarat	297	50226
11.	Haryana	161	15872
12.	Himachal Pradesh	80	5484
13.	Jammu and Kashmir	101	16662
14.	Jharkhand	123	26823
15.	Karnataka	165	32362
16.	Kerala	57	11103
17.	Ladakh	6	544
18.	Lakshadweep	3	272

19.	Madhya Pradesh	521	67546
20.	Maharashtra	298	84592
21.	Manipur	42	1280
22.	Meghalaya	77	3114
23.	Mizoram	36	671
24.	Nagaland	35	1018
25.	Odisha	345	36900
26.	Puducherry	30	695
27.	Punjab	165	27538
28.	Rajasthan	227	45412
29.	Sikkim	20	146
30.	Tamil Nadu	206	26448
31.	Telangna	303	22662
32.	The Dadra & Nagar Haveli and Daman and Diu	21	737
33.	Tripura	156	6129
34.	Uttar Pradesh	859	140103
35.	Uttarakhand	193	9196
36.	West Bengal	330	49165
	Total	6079	817856
